NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB)SR.No.3721/9/HDB/2017	
NAME OF THE PETITIONER	Betul Oil Limited	
NAME OF THE RESPONDENT	Venkateshwara Hatcheries Private Limited	
UNDER SECTION	9 of IBC, 2016	

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears and objections also not complied with. Post the case on 27.1**0**.2017 for dismissal.

Sd/-Member (Technical) Member (Judicial)